

(b) The Ring Railway Project is likely to be completed by June, 1982 and start operation before the commencement of Asian Games.

(c) Rs. 28.00 crores.

Autonomous Status to B.I.T. Mesra (Ranchi)

4341. SHRI RAMAVTAR SHASTRI: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether the University Grants Commission objected to the manner in which BIT, Mesra (Ranchi) was granted autonomous status in 1972 as a result of which it ceased to be an affiliated college of Ranchi University;

(b) if so, the reasons of U.G.C. objectives:

(c) whether to correct the situation a meeting was held in Delhi in 1974 by the U.G.C. with the representatives of the Ranchi University, BIT, Mesra and other Government officials in which conditions for granting affiliated autonomous status under Ranchi University to BIT, Mesra were decided upon; and

(d) if so, what were the conditions decided upon and other details thereof and what steps the U.G.C. has taken to ensure that these conditions have been fulfilled?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes, Sir.

(b) The objection of the U.G.C. was against the disaffiliation of the college from the Ranchi University.

(c) A meeting was held in October, 1972.

(d) The U.G.C. suggested that the affiliated status of the BIT, Messers. Ranchi may be restored and autonomous status may be given by amending the Acts and Statutes of the Ranchi University. The State Government agreed to the suggestion and the position was rectified accordingly by an Ordinance of the State Government dated 5th May, 1974.

Cycle Stand at Kanpur and Allahabad Stations

4343. SHRI RANJIT SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether the tender for cycle stand at Kanpur and Allahabad held by Railway Cycle Stand Allahabad were invited after the expiry of the tenure period of the contract;

(b) whether the tenders given by the parties were opened in presence of the tender Committees;

(c) rates offered by the individual parties; and

(d) in case the tenders were not opened or not accepted the full details thereof?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (d) A statement is attached.

Statement

(a) to (d). M/s. Railway Cycle Stand Karamchari Shram Samvida Sahkari Samiti Ltd, Allahabad were awarded the cycle/scooter stand contract at Kanpur Railway Station for a period of 2 years w.e.f. 1-2-79. Sealed tenders were invited on 16-10-81 to award